

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.132

**C.P.(CAA)/72(AHM)2022 in**  
**C.A.(CAA)/35(AHM)2022**

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Ruparel Nets Pvt Ltd  
Rupa Weave Pvt Ltd  
Ruparel Plastics Pvt Ltd

.....Applicants

**Order delivered on: 16/01/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vinay Soni, PCS.  
For the Respondent : Mr. Shiv Pal Singh, Assistant Director, for RD, NWR.

**ORDER**

We direct the petitioner to file the affidavit about the clarification which was asked by this Bench, within two weeks.

Matter stands adjourned to 27.02.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**